

LIST OF BUSINESS

MONDAY, THE 6TH MARCH, 2023
AT 10.00 A.M.

I. QUESTIONS

Questions entered in the separate list to be asked and answers given.

II. ANNOUNCEMENTS BY THE HON'BLE SPEAKER/SECRETARY

III. CALLING ATTENTION NOTICES

1. SMT. SARAVJIT KAUR MANUKE, MLA:- to draw the attention of the Social Security, Women and Child Development Minister towards providing financial help or special pension to the children born handicapped or mentally retarded.

(No. 7)

2. S. GURDIT SINGH SEKHON, MLA:- to draw the attention of the Public Works (B&R) Minister towards poor condition of the road on Doraha to Ludhiana By-pass (Chandigarh Road to Doraha and Doraha to Ludhiana-Moga Road) .

(No. 11)

3. S. GURDIT SINGH SEKHON, MLA:- to draw the attention of the Public Works (B&R) Minister towards problem being faced by people due to uncompleted work of bridge on Moga-Talwandi Road in village Dagra Wale Fatkan.

(No. 12)

IV. FIRST REPORT OF THE BUSINESS ADVISORY COMMITTEE

- i) THE SPEAKER to present the First Report of the Business Advisory Committee.
- ii) A MEMBER OF THE COMMITTEE to move that this House agrees with the recommendations contained in the First Report of the Business Advisory Committee.

V. PAPERS TO BE LAID ON THE TABLE

1. A MINISTER to lay on the Table the Balance Sheet of Punjab Backward Classes Land Development and Finance Corporation (BACKFINCO) for the year 2019-20, as required under Section 27(6) of the Punjab Backward Classes Land Development and Finance Corporation Act, 1976 .
2. A MINISTER to lay on the Table the Annual Statement of Accounts & Audit Report of the Punjab State Electricity Regulatory Commission for the year 2020-21, as required under Section 34(4) of Electricity Regulatory Commission Act, 1998.

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3. **A MINISTER to lay on the Table the** Annual Report of the Punjab Agriculture University, Ludhiana for the year 2020-21, as required under Section 39(3) of the Haryana and Punjab Agriculture University Act, 1970.
4. **A MINISTER to lay on the Table the** Annual Reports of the Punjab Health System Corporation for the years 2019-20 and 2020-21, as required under Section 21(4) of Punjab Health System Corporation Act, 1996.
5. **A MINISTER to lay on the Table the** Annual Reports of the Punjab State Food Commission for the years 2017-18 and 2018-19, as required under Section 6(F) of Section 16 of National Food Security Act, 2013.
6. **A MINISTER to lay on the Table the** Annual Accounts and Audit Report of PEPSU Road Transport Corporation, Patiala for the year 2015-16, as required under Section 33(4) of the Road Transport Corporation Act, 1950.
7. **A MINISTER to lay on the Table the** 24th Annual Report of the State Container and Warehousing Corporation Limited (CONWARE) for the year 2018-19, as required under Section 619-A of the Companies Act, 1956.
8. **A MINISTER to lay on the Table the** Annual Reports of the Amritsar Development Authority, Amritsar for the years 2019-20 and 2020-21, as required under Section 54(2) of the Punjab Regional, Town Planning and Development (PRTPD) Act, 1995.
9. **A MINISTER to lay on the Table the** 11th Annual Report of the Punjab State Transmission Corporation Limited for the year 2020-21, as required under Section 395 of the Companies Act, 2013.
10. **A MINISTER to lay on the Table the** Annual Administration Reports of Lokpal, Punjab Department of Vigilance for the year 2019-20 and 2020-21, as required under Section 16(5) of the Punjab Lokpal Act, 1996.

VI. MOTION OF THANKS AND DISCUSSION ON GOVERNOR'S ADDRESS

- i) **SMT. JEEVAN JYOT KAUR, MLA:** to move that an Address be presented to the Governor in the following terms: -
“That the Members of this House assembled in this Session are deeply grateful to the Governor for the Address which he has been pleased to deliver to the House on the 3rd March, 2023.”
- ii) **SH. BUDH RAM, MLA:** to second the above motion.